

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3406

ANSWERED ON:13.08.2010

INADEQUACY OF RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA

Basheer Shri E. T. Muhammed;Kodikunnil Shri Suresh;Mani Shri Jose K.

**Will the Minister of POWER be pleased to state:**

(a) whether the Union Government has received any representation from the State Government of Kerala regarding inadequacy of the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);

(b) if so, the details thereof along with the action taken by the Government thereon;

(c) whether some of the State Governments including Kerala have sent any revised Detailed Project Reports for electrification of the unelectrified villages for approval of the Rural Electrification Corporation Limited (REC); and

(d) if so, the details thereof along with the action taken by the REC thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) & (b) : Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 14 projects from the Government of Kerala were received for sanction. Out of 14 projects, 01 project was sanctioned under X Plan of RGGVY. Since the cost of projects in Kerala was considerably more than the average benchmark cost, the remaining 13 projects were identified for consideration in Phase-II of RGGVY. Subsequently, on the request of Government of Kerala, 06 projects namely Kannur, Kasargod, Kozhikode, Malappuram, Pallakad and Wyanad have been shifted to Phase-I of RGGVY under XI Plan and sanctioned on 10.03.2010.

(c) & (d) : REC has requested the following utilities to submit revised DPRs as per updated costs and on the basis of physical survey:

State Power Utilities of-(i) Chhattisgarh for 2 Detailed Project Reports (DPRs),(ii) Karnataka for 2 DPRs,(iii) Madhya Pradesh for 16 DPRs, (iv) Tamil Nadu for 3 DPRs,(v) Haryana for 2 DPRs and (vi) Kerala for 7 DPRs.

The revised DPRs are yet to be received in the REC.